

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:25th July, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 91/2016(CZ)	Brijpal Singh Chauhan Vs. State of Rajasthan & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
2.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
3.	Appeal No. 12/2016(CZ)	Digiana Industries Vs. MP SEIAA	Mr. Rohit Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 57/2016(CZ)	Pratap Lal Mina Vs. State of Rajasthan & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
5.	Original Application No. 56/2015(CZ) (M.A.No.831/15) (M.A.No.132/16)	Babulal Jajoo <i>(Ranthambhore Tiger Reserve)</i> Vs. Union of India & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. N.B.Joshi, Adv.	
6.	Original Application No. 80/2016(CZ)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Gyanendra Singh, Adv.	
7.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
8.	Original Application No. 63/2016(CZ) (M.A.No360/16)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
9.	Original Application No. 61/2016(CZ) (M.A.No.355/16)	Bhupendra Singh Vs. C.E.C.B. & Ors.	Mr. Saurabh Sharma, Adv.	

FOR COMPLIANCE			
10.	Original Application No. 149/2014(CZ)	Babu Lal Jajoo (<i>Gandhi Sagar Pond, Bhilwara</i>) Vs. State of Rajasthan & 5 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.
11.	Original Application No. 57/2013 (CZ) (M.A.No.706/15) (M.A.No.71/16) (M.A.No.72/16) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4

TIME: 14.30 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)		TIME: 14.00 hrs. to 16.00 hrs.	
12.	Original Application No. 78/2015(THC) (M.A.No.557/16) (M.A.No.558/16) (M.A.No.559/16) (M.A.No.560/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Mohd. Zeeshan Khan, Adv.

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